

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : --

**PETITION NUMBER** : **Company Appeal(CA)/44/2023**

**NAME OF THE PETITIONER** : **Jumbhos Joy Park Ltd**

**NAME OF THE RESPONDENT(S)** : **The Roc, Coimbatore**

**UNDER SECTION** : **Sec 252 of CA, 2013**  
-----

**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Appellant. Ld. Counsel Mr. Avinash Krishnan Ravi for the Respondent.

This is an Application for restoration of the company. ROC has filed the report on 22.03.2024. There are no substantive objections in the report.

**Order Reserved.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk